

STATEMENT-II*Funds Released Under Major Centrally Sponsored Schemes for 1992-93 and 1993-94*

(Rs. in lakhs)

S.No.	Name of the Programme	1992-93	1993-94
1.	National Malaria Eradication Programme	519.43	766.18
2.	National Programme for Control of Blindness	91.47	87.52
3.	National Tuberculosis Control Programme	50.00	50.00
4.	National Leprosy Eradication Programme	51.96	35.40
5.	National AIDS Control Programme (launched in 1992)		47.64
6.	National Family welfare Programme	5619.50	6549.94

Immunisation Progress During Last Two Years

Antigen	1992-93		1993-94	
	Target	Achievement	Target	Achievement
TT (PW)	1562741	1253393	1602302	1343974
DAT 3	1401853	1315817	1437341	1302743
OPV 3	1401853	1289568	1437341	1307959
BCG	14011853	1303260	1437341	1319410
Measles	1401853	1252779	1437341	1255808

Medical Facilities

2333. SHRI PREM CHAND RAM : Will the PRIME MINISTER be pleased to state the steps taken by the Government to provide medical facilities to scheduled castes, scheduled tribes and backward classes residing in remote rural areas?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA) : In order to provide medical facilities to Scheduled Castes, Scheduled Tribes and backward classes residing in remote rural areas a huge network of rural health infrastructure comprising a number of sub-Centres, Primary Health Centres and Community Health Centres have been established on relaxed population norms throughout the country.

Besides this, a number of Allopathic dispensaries/hospitals/ mobile clinics, Ayurvedic Hospitals/Dispensaries, Homoeopathic hospitals/dispensaries and

Unani/Siddha dispensaries are also functioning to cater to the health care needs of the population residing in remote rural areas.

Programmes are under implementation to control/eradicate communicable and non-communicable diseases like Malaria, Tuberculosis, Leprosy, Blindness, AIDS and Cancer. Under the Family Welfare Programme, emphasis has been given for Child Survival and Safe Motherhood including Immunization. Steps have been taken for development of Medical and Health Manpower as per changing needs of the country. In addition, development of Indian Systems of Medicine and Homoeopathy is encouraged to widen the network for the delivery of Health services to the rural people. Involvement of voluntary organisation NGOs etc. has also been encouraged to provide comprehensive health care to the people.

[English]

Centre for Servicing Jet Aircrafts

2334. SHRIMATI CHANDRA PRABHA URS : Will the PRIME MINISTER be pleased to state :

(a) whether a Regional Centre is likely to be set up in Bangalore for servicing jet aircrafts including the entire Boeing series and Mirage 2000 aircrafts;

(b) if so, the details thereof;

(c) the details of the private partners shortlisted for participating in the joint venture company;

(d) whether the project report has been submitted to the Government for approval;

(e) if so, whether it has been approved; and

(f) the time by which it is likely to start functioning?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) to (f). Hindustan Aeronautics Limited (HAL) has been servicing and overhauling civil and military aircraft for a long time now. It has been carrying out check 'B' and check 'C' on Boeing-737 aircraft for private airlines/operators. It has reached an understanding with various parties for setting up more extensive maintenance and servicing facilities. The modality of a joint venture company is a possibility but has not been worked out concretely. Facilities have already been set up at HAL for overhauling of Mirage-2000 aircraft.

Protection to Fishermen

2335. SHRI MULLAPPALLY RAMCHANDRAN : Will the PRIME MINISTER be pleased to state :

(a) the number of Indian fishermen reported to have been killed by SriLankans during 1994 and 1995 so far;

(b) the steps being taken to protect the Indian fishermen;

(c) whether the Lakshadweep Islands are being misused by the Srilankans thereby posing threat to our country; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN):
(a) 25 Indian fishermen are reported to have been killed by the Sri Lankan Navy during 1994 and 3 in 1995 so far.

(b) Ships from the Indian Navy and Coast Guard constantly patrol the Indo-Sri Lankan International Boundary Line (IBL) against any infiltration. There has been no evidence of Indian fishermen being fired upon on the Indian side of IBL. Fishermen are also being regularly warned not to cross the IBL. Incidents of attack on fishermen are strongly taken up by the Government of India with the Government of Sri Lanka. Bilateral discussions are held periodically with Sri Lanka on problems related to fishermen.

(c) and (d). There is no information available with the Government suggesting misuse of Lakshadweep Islands by the Srilankans.

Revamping of Ordnance Factories

2336. SHRI SARAT PATTANAYAK : Will the PRIME MINISTER be pleased to state :

(a) whether the Government propose to revamp the ordnance factories; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN):
(a) Renovation/modernisation of ordnance factories is an on going activity to meet the emerging requirements of the armed forces.

(b) The steps taken include replacement and renewal of old plant and machinery, selective upgradation of processes and introduction of improved technology. An amount of over Rs. 200 crores is expected to be spent in 1994-95.

O.T.I. in Pensions of Ex-Servicemen

2337. SHRI INDRAJIT GUPTA : Will the PRIME MINISTER be pleased to state :

(a) whether the one-time increase (OTI) in pensions of Ex-Servicemen announced in 1992 is being implemented satisfactorily;

(b) if not, the reasons therefor;

(c) whether the Ex-Servicemen re-employed in public sector undertakings are being given only a proportionate amount of OTI limited upto 10 years of re-employed service; and

(d) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN):

(a) Yes, Sir.

(b) Question does not arise.

(c) Yes, Sir.

(d) Armed Forces Pensioners who retired before 1.1.86 have been granted one time increase in their pension on the consideration that they had truncated career and retired from service much earlier than their counterparts in the civil services. Since this condition is not fulfilled in the cases of those Armed Forces pensioners who get employment in Public Sector Undertakings After retirement from the Armed Forces and continue in service till the normal date of retirement in civil, they have not been granted OTI. These ex-servicemen whose re-employed service is less than 10 years have been sanctioned OTI on graded basis.

Purchase of MIG-29

2338. SHRI RAJENDRA AGNIHOTRI : Will the PRIME MINISTER be pleased to state :

(a) whether the Government propose to purchase a fresh batch of MIG-29 aircrafts;

(b) if so, the details thereof;

(c) the country from which the above aircrafts are proposed to be purchased; and

(d) the time by which the aircrafts are likely to be purchased?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN):
(a) to (c). Yes, Sir. A contract has been concluded with Russians for purchase of a fresh batch of MIG-29 aircraft.

(d) The delivery is scheduled in second half of 1995.

Medical Colleges

2339. DR. SAKSHIJI : Will the PRIME MINISTER be pleased to state :

(a) the number of Government and Private Medical Colleges functioning in Uttar Pradesh;

(b) whether the Union Government have received any proposal from the State Government/Private institutions to set up more medical colleges in the State;

(c) if so, the details thereof; and

(d) the action taken by the Union Government thereon?